

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

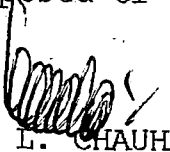
ORDERS OF THE TRIBUNAL

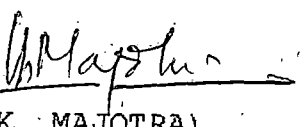
OA No.202/2006.

1.06.2006.

Mr. Vikrant Gupta counsel for the applicant.

Learned counsel for the applicant seeks and is allowed to withdraw this OA. OA stands disposed of as withdrawn.


(M. L. CHAUHAN)
JUDICIAL MEMBER


(V. K. MAJOTRA)
VICE CHAIRMAN

P.C./

Copy given vide No-388-


3-6-06